

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Excise Appeal No. 50480 of 2019

[Arising out of Order-in- Appeal No.82-86/SRM/CE/JDR/2018-19 dated 09.08.2018 passed by the Commissioner, CGST Commissionerate, Jodhpur]

M/s.Hindustan Zinc Ltd.

Chandaria Lead Zinc Smelter,
P.O. Putholi, Distt. Chittorgarh (Raj.)

...Appellant

VERSUS

Commissioner, CGST, Udaipur

Central Goods and Service Tax Commissionerate,
142, B, Sector-11, Hiran Magri,
Udaipur-313001

...Respondent

APPEARANCE:

Ms. Sukriti Das, Advocate for the Appellant

Mr. H.C. Saini, Authorised Representative for the Respondent

Coram: HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)
HON'BLE MRS. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING : 09.07.2019
DATE OF DECISION: 09.07.2019

The appeal is allowed. For order, see order of date in Excise
Appeal No.54086 of 2018.

(C.L. MAHAR)
MEMBER (TECHNICAL)

(RACHNA GUPTA)
MEMBER (JUDICIAL)

Anita